

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1130/(MAH)/2017
CA No.

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Vertex Chemicals
V/s.
Arient Scientifics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Prashant Berri	i/b. Berri & Co. Adv. for Petitioner	
2	Aditi Kungur a/w Jeev Gandhi	i/b Jeev J. Gandhi	

ORDER

T.C.P. No. 1130/I&BP/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. After discussion about the nature of the default and the amount outstanding, it is pursued to settle the issue out of Court.
3. The Learned Representative for the Respondent has given an Undertaking to make the payment within →
→ Two Weeks. Time is granted.
4. Matter is to be listed for hearing on **14th August 2017**.

Dated: 18.07.2017

sd/-
M.K. Shrawat
Member (Judicial)